

As per the aforesaid provisions, the departmental candidates appointed on regular basis have been treated en-bloc senior to those appointed on deputation ad-hoc basis. There is no anomaly in these provisions.

Soviet offer for nuclear power plant in India

3430. SHRIMATI KISHORI SINHA : Will the PRIME MINISTER be pleased to state :

(a) whether Government have taken a final decision regarding the Soviet offer to set up a nuclear power plant in this country ;

(b) if so, details thereof; and

(c) if not, the reasons for delay in taking decision ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL):(a) No, Sir.

(b) Does not arise.

(c) Discussions on the offer are continuing with the Soviet authorities within the overall framework of Indo-Soviet collaboration.

Employment expansion in electronics sector

3431. SHRIMATI KISHORI SINHA : Will the PRIME MINISTER be pleased to state :

(a) whether Government expect large scale expansion of employment opportunities in the electronics sector following the new electronics policy;

(b) if so, estimates thereof; and

(c) whether large scale expansion of training facilities are being provided for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) Based on an anticipated productivity of Rs. 2 lakhs per person/year by 1989-90, it is estimated that around 3 to 4 lakhs of additional man-power requirement would get generated by the terminal year (1989-90) of the Seventh Five Year Plan to achieve the anticipated terminal year production of around Rs. 10,000 crores.

(c) The various initiatives, steps and programmes being undertaken in the area of manpower development were announced in Parliament on March 21, 1985, as part of the Integrated Policy Measures on Electronics.

Development of ancient buddhist centres

3432. SHRI LALITESHWAR SHAHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether several places like Gaya, Rajgir, Nalanda, Vaishali, Lauriya, Sarnath etc. have immense potentiality of attracting Buddhist tourists from foreign countries particularly South-East and Far East countries and thereby also strengthening our cultural and economic ties with those countries;

(b) whether his ministry have drawn up any plan to develop the afore said and other tourist places by linking them with good roads and providing hotel facilities; and

(c) if so, the details of plan ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (c) Bodgaya, Rajgir, Vaishali, Nalanda, Lauriya, Sarnath near Banaras have been identified by the Department in consultation with the State Government for phased development by the combined resources of the

Centre, State and the Private Sector primarily in order to attract Buddhist tourists from South-East Asia and the Far East. The Department has already prepared master plans in respect of Bodhgaya, Rajgir, Nalanda, Sarnath, Kushinagar and Sravasti. A number of schemes have been taken up in these areas by the Department during the 6th Plan. These are as follows :-

1. Development of a Meditation Park (Gautam Van) and expansion of ITDC'S Travellers Lodge at Bodhgaya.
2. Construction of a Cafeteria at Rajgir.
3. Hotel at Rajgir as a Joint enterprise between Hotel Corporation of India and Hokke Club of Japan.
4. Proposal for a joint sector hotel at Kushinagar by Hokke Club and Hotel Corporation of India.
5. Construction of a tourist complex at Sravasti in U.P.

In the Seventh Five Year plan, the Department will also be taking schemes to construct a Tourist Complex at Kushinagar and development of other Buddhist sites in India.

Setting up of National Tourist Advisory Board

3433. SHRI DIGVIJAY SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the National Tourism Advisory Board was set up ;

(b) how often it has met ;

(c) the reasons why it was not necessary to activate this Board ; and

(d) when the new Board will be reconstituted ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) Yes, Sir.

(b) It met once on 3rd February, 1984.

(c) and (d) The next meeting is likely to be held shortly and the agenda is under preparation. There is no proposal at present to re-constitute the Board.

Setting up of new Airports during Seventh Five Year Plan

3434. KUMARI PUSHPA DEVI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have a proposal to set up some new airports during the Seventh Five Year Plan ;

(b) if so the number of new airports proposed to be set up during the above Plan period ;

(c) the names of the places identified for location of the new airports ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (d) The outlay for the 7th Plan has not yet been finalised. It will, therefore, not be possible to indicate precisely the number of locations of the airports to be developed during the Plan period.

Crime cases in Delhi

3435. SHRI AMAR ROY PRADHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of crime cases in the Union Territory of Delhi during the years 1983, 1984 and till date ;

(b) out of them, how many charge-sheets have been filed in the courts and